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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 248/15, TP 33/17	For hearing	Sec 433 (e) & (f)	Outsourcing Xperts	Shri Raghuram Cadambi	Nitesh Estates Ltd.	Holla & Holla Associates

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s :

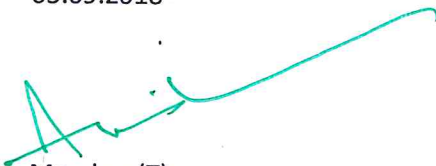
RESPONDENT/s :

R.U. Burli for
Holla & Holla for
Resp
9448844557.



ORDER

Heard Shri R.U.Burli, learned counsel for the Respondent. At request post the case on 05.09.2018



Member (T)

Prema Murray



Member (J)